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ASSAM ACT III OF 1952

THE ASSAM OPIUM PROHIBITION (AMENDMENT),
ACT, 1952

(Passed by the Assembly)

(Received the assent of the Governor on the 11th
April 1952)

[Published in the *Assam Gazette*, dated the 23rd April 1952]

An

Act further to amend the Assam Opium Prohibition Act, 1947

Preamble. WHEREAS it is expedient to amend further the Assam Assam Act
Opium Prohibition Act, 1947, hereinafter called the XXIII of
"Principal Act" in the manner hereinafter appearing ; 1947.

It is hereby enacted as follows :—

Short title,
extent
and com-
mencement.

1. (1) This Act may be called **the Assam Opium
Prohibition (Amendment) Act, 1952.**

(2) It shall have the like extent as the Principal
Act.

(3) It shall come into force at once.

Amendment
of section
11(7) of
Assam Act
XXIII of
1947.

2. In sub-section (7) of Section 11 of the Principal Act,
after the words "For the purpose of this Section" the
words and figures "and section 16" shall be inserted.

[*Price 1 anna or 1d.*]